

# C. A. T. Bench, JODHPUR

Date of Order

Orders

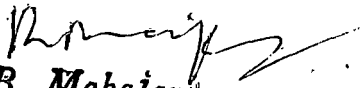
15-2-93

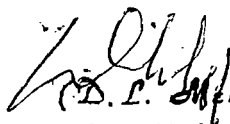
Mr. Narendra Singh Borel Holder of  
Mr. T. P. Sharma - Counsel for petitioner

C.A. has already been rejected.

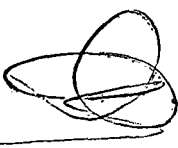
The M.P. therefore no longer survives.

The M.P. is accordingly dismissed.

  
(B. B. Mahajan)  
Member (Adm.)

  
(D. L. Mehta)  
Vice-Chairman

Copy sent to the  
app. & respondent  
1 on vide 18431 to  
1432  
Date 18-2-93

  
18/2/93